# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong \_\_\_\_ December, 2017.

No. HCM.II/44/2016-Estt/\_\_\_\_. In supersession of all previous orders in this behalf, Hon'ble the Chief Justice is pleased to constitute Departmental Promotion Committees comprising of the following members.

### DPC No 1 - For the Posts from Registrar to Assistant Registrar:

- i. Registrar General
- ii. Director, Meghalaya State Judicial Academy
- iii. Registrar (Admn)

#### DPC No. 2 - For other posts in the Registry:

- i. Registrar General
- ii. Registrar (Admn)
- iii. Deputy Registrar (Admn. II)

By Order,

#### REGISTRAR GENERAL

Memo No. HCM. II/44/2016-Estt/ 4494A Dated, Shillong 4 December, 2017 Copy to :-

- The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- 3. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.
- 5. The Director, Meghalaya State Judicial Academy, Shillong.
- 6. The Deputy Registrar (Admn), High Court of Meghalaya, Shillong.
- 7. The Deputy Registrar (I&A), High Court of Meghalaya, Shillong.
- 8. The Deputy registrar (Admn. II), High Court of Meghalaya, Shillong.
- 9. All Assistant Registrar High Court of Meghalaya, Shillong.
- 10. The Chief Librarian, High Court of Meghalaya, Shillong.
- 11. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 12. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 13 The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 14. Office file.

REGISTRAR GENERAL